

BENCH-I

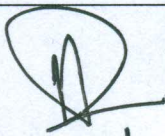
**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

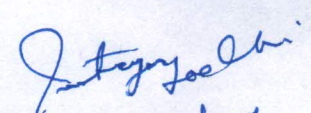
C.P.No.139/2013

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th November 2017, 10.30 A.M

Name of the Company		Sunil Kumar Singh-Versus-Pine Engicon Pvt.Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	Nirmalya Dasgupta	} Advocates for respondents.	 10/11/17
2.	Mohanjee Ojha		

1.	MD. Imbayan Alam Lodhi	} Advocates for Petitioner	 10/11/17
2.	Sohail Haque		

ORDER

Ld. Counsel for the petitioners and the respondents are present.

List on 02/01/2018.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)